GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 2569 TO BE ANSWERED ON DECEMBER 22, 2022

ALLOCATION OF FUNDS UNDER PMAY

NO.2569. SHRI LAVU SRI KRISHNA DEVARAYALU: SHRI BALASHOWRY VALLABHANENI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the funds released and utilised as against budget allocated for Pradhan Mantri Awas Yojana (PMAY-U) during the last three years, State-wise;
- (b) whether only fifty per cent of target is met with only sixty four lakh houses constructed as against 1.23 crores houses sanctioned under PMAY-U until October, 2022;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether it is true that only twenty five per cent of work is completed in Andhra Pradesh under PMAY-U;
- (e) if so, the details thereof and the reasons behind the slow progress therefor; and
- (f) the steps taken to expedite the construction of houses in line with the target?

ANSWER THE MINISTER OF STATE IN THE

MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI KAUSHAL KISHORE)

(a) to (c): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) since June 25, 2015 to provide pucca house with basic amenities to all eligible urban beneficiaries. Against the validated demand of 1.12 crore houses, as on 31.03.222, a total of 122.69 lakh houses were sanctioned by the Ministry based on the project proposals submitted by States/UTs, out of which 1.06 crore have been grounded and 65.5 lakh have been completed/delivered to the beneficiaries. The State/UT-wise details of Central Assistance released and utilized during the last three years (FY 2019-20 to FY 2021-22) under PMAY-U are at Annexure-I.

- (d) & (e): The projects under PMAY-U have been progressively (year-on-year) submitted by States/UTs to the Ministry for consideration of Central Assistance. Moreover, about 37 lakh houses have been approved during last 2 years which requires due time for completion. The completion time of the houses generally takes 12 to 18 months for individual houses and 24 to 36 months in case of multi-storeyed houses sanctioned under the Scheme. Similarly, in Andhra Pradesh, 14,47,407 houses were sanctioned during the last three years and 10,36,544 have been grounded, out of which 1,91,914 houses have been completed and delivered to the beneficiaries. The period of PMAY-U has been extended till 31st December 2024 for completion of already sanctioned houses till 31.03.2022. The State/UT-wise details of houses sanctioned, grounded and completed under PMAY-U (including those in Andhra Pradesh) are given at Annexure-II.
 - (f): States/ UTs have been advised to accelerate the pace of construction and ensure completion of sanctioned houses/projects within the stipulated timelines as per Detailed Project Report (DPR). The Ministry conducts regular meetings to monitor progress of the Scheme and completion of houses approved under the Scheme.

State/UT wise details of Central Assistance released and utilised during the last three years (FY 2019-20 to 2021-22) under PMAY-U

[as on	12th	Dec,	2022]
--------	------	------	-------

Sr. No.	Name of the State/ UT	Central Assistance (₹ in Crores)		
		Released	Utilised*	
1	Andhra Pradesh	5,800.90	8,710.72	
2	Bihar	1,192.15	1,864.96	
3	Chhattisgarh	1,803.89	2,473.36	
4	Goa	54.75	54.77	
5	Gujarat	9,567.50	10,083.04	
6	Haryana	711.00	811.11	
7	Himachal Pradesh	109.75	127.67	
8	Jharkhand	1,124.58	1,173.13	
9	Karnataka	2,376.58	3,894.78	
10	Kerala	818.40	1,271.46	
11	Madhya Pradesh	5,463.43	9,876.73	
12	Maharashtra	9,699.56	9,362.20	
13	Odisha	1,041.05	1,043.24	
14	Punjab	950.84	1,024.57	
15	Rajasthan	2,403.62	2,180.41	
16	Tamil Nadu	5,146.63	7,552.62	
17	Telangana	1,455.10	1,539.33	
18	Uttar Pradesh	12,874.32	15,348.90	
19	Uttarakhand	330.99	380.01	
20	West Bengal	2,968.71	3,717.96	
Sub- total (States) :-		65,893.75	82,490.97	
21	Arunachal Pradesh	57.59	64.63	
22	Assam	802.48	1,038.70	
23	Manipur	165.17	188.52	
24	Meghalaya	18.91	17.28	
25	Mizoram	95.24	119.60	
26	Nagaland	155.10	151.63	
27	Sikkim	3.36	3.36	
28	Tripura	463.83	480.54	
Sub	- total (N.E. States) :-	1,761.68	2,064.26	
29	A&N Island (UT)	1.69	1.52	
30	Chandigarh (UT)	20.91	20.91	
31	UT of DNH & DD	109.34	125.05	
32	Delhi (UT)	335.29	335.29	
33	J&K (UT)	275.66	246.88	
34	Ladakh (UT)	4.88	7.77	
35	Lakshadweep (UT)	-	-	
36	Puducherry (UT)	105.80	117.18	
	Sub- total (UT) :-	853.57	854.60	
	Grand Total :-	68,509.00	85,409.83	

* Inclusive of funds utilised against Central Assistance released during preceding years

State/UT wise details of houses sanctioned, grounded for construction and constructed under PMAY-U

Sr. No.	Name of the State/ UT	Houses Sanctioned (Nos)	Houses Grounded (Nos)	Houses Completed/ Delivered (Nos)
1	Andhra Pradesh	20,74,770	19,19,301	6,56,529
2	Bihar	3,27,321	3,09,603	99,523
3	Chhattisgarh	3,06,043	2,58,096	1,56,730
4	Goa	3,150	2,995	2,892
5	Gujarat	10,60,383	9,21,328	7,29,948
6	Haryana	1,66,762	91,482	56,096
7	Himachal Pradesh	13,249	12,839	8,592
8	Jharkhand	2,34,369	2,14,343	1,16,620
9	Karnataka	7,06,352	5,98,798	2,83,150
10	Kerala	1,66,661	1,32,925	1,05,558
11	Madhya Pradesh	9,60,261	8,98,327	5,64,274
12	Maharashtra	15,11,619	10,02,773	6,76,198
13	Odisha	2,13,846	1,67,857	1,16,251
14	Punjab	1,32,916	1,05,463	59,367
15	Rajasthan	2,76,766	1,89,143	1,42,219
16	Tamil Nadu	6,88,862	6,30,792	4,84,709
17	Telangana	2,49,467	2,39,424	2,12,860
18	Uttar Pradesh	16,89,827	15,25,980	11,89,146
19	Uttarakhand	62,763	43,541	25,833
20	West Bengal	6,91,150	5,20,994	3,01,933
Sub- total (States) :-		1,15,36,537	97,86,004	59,88,428
21	Arunachal Pradesh	9,002	8,539	3,956
22	Assam	1,61,478	1,56,037	65,227
23	Manipur	56,037	47,174	9,342
24	Meghalaya	4,759	3,778	1,099
25	Mizoram	40,756	38,437	6,020
26	Nagaland	32,335	32,100	10,969
27	Sikkim	704	579	195
28	Tripura	94,162	81,605	62,632
Sub- total (N.E. States) :-		3,99,233	3,68,249	1,59,440
29	A&N Island (UT)	378	378	47
30	Chandigarh (UT)	1,271	1,197	1,136
31	UT of DNH & DD	10,481	9,565	7,783
32	Delhi (UT)	30,195	28,710	27,525
33	J&K (UT)	49,146	47,293	16,336
34	Ladakh (UT)	1,366	1,074	647
35	Lakshadweep (UT)	-	-	-
36	Puducherry (UT)	16,394	16,033	7,475
Sub- total (UT) :-		1,09,231	1,04,250	60,949
Grand Total* :-		120.45 Lakh**	106.60 Lakh*	65.50 Lakh*

** Out of 122.69 lakh houses sanctioned as on 31.3.2022, 2.24 lakh non-starter houses have been curtailed by some States against which States to put up new proposals under BLC